CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH, CALCUTTA (CIRCUIT BENCH AT PORT BLAIR) ORDER SHEET

MA.351/00941/2017

MA.351/00942/2017

[O.A. No. 351/0149/2016]

Applicant(S) : Pradeep Chanda

Respondent(S):

A&N ADMN

Advocate for the Applicant(s)

Advocate for the Respondent(s)

Mr. A.K.Chkraborty

Mr. M.Lall

	Orders of the T	ribunal
Notes of Registry	22.06.2018 [at Port Blair] [DB]	
	-	
	Heard in MA.351/00941/20 has been prayed for. Since the nature and necessary for adjudis allowed. The applicant is necessary amendments in the today.	ication of the OA, the MA
	MA.351/00942/2017 is pressed.	being dismissed as not
	List the OA in the next cir	cuit sitting:
		in the state of th
	[Dr. N. Chatterjee JM[A]	[S.K.Pattnaik]M[J]
	mps	· .